

the big international airport centres—Delhi, Bombay, Calcutta and Madras—also Kashmir and Agra.

श्री गोडे मुराहरि : क्या मंत्री जी यह बताने की कृपा करेंगे कि यह जो बीसा की फार्मिलिटोज़ में रिलेक्सेशन की बात कही है, क्या यह स्वेतलाना को यहां से उड़ गई वह भी इसी इंटरनेशनल टूरिस्ट ईयर के अंतर्गत बीसा फार्मिलिटोज़ ...

MR. CHAIRMAN: It does not arise out of this.

SHRI G. MURAHARI: What happened to visas? Did she have a visa?

श्री राजनारायण : क्या सरकार जो अन्य स्थान विचारार्थ हैं उनमें वाराणसी को भी रख रही है ?

डा० कर्ण सिंह : जी हा, वाराणसी के प्रति विशेष ध्यान दिया जा रहा है ।

SHRI CHITTA BASU: A tourist place like Konarak has been neglected up till now. May I know from the hon. Minister whether any arrangement is being made for construction of roads or airstrips, and also hotels at Konarak so that the foreign tourist who are interested in visiting such places can have these facilities.

DR. KARAN SINGH: At Konarak we are taking special steps to develop tourist facilities.

MR. CHAIRMAN: Next question.

SCHEME FOR FABRICATION OF AGRICULTURAL INPUTS

*3. **SHRI M. C. SHAH:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the National Co-operative Development Corporation has taken up any scheme to enable Co-

operative Marketing Societies to undertake the fabrication of agricultural inputs; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI D. ERING): (a) Yes, Sir.

(b) The scheme envisages establishment of 45 small scale workshops for fabrication of agricultural implements. These workshops will be established over the Fourth Plan period by selected marketing societies at an estimated outlay of Rs. 37 lakhs to be provided by N.C.D.C. through the concerned State Governments.

SHRI M. C. SHAH: May I know, Sir, whether there is any scheme whereby some selected marketing societies will receive assistance to set up workshops, and if 'yes', what are the main details thereof?

SHRI ANNASAHIB SHINDE: This scheme specifically refers to workshops for manufacture of agricultural implements, to be started by marketing societies, and the pattern of assistance, broadly, would be like this that for setting up such a workshop, according to rough calculations, about Rs. 80,000 would be required including the cost of plant, machinery, building, etc., and all this amount would be provided through the State Governments by the N.C.D.C. by way of share capital, loan and a small part of it as subsidy.

SHRI M. C. SHAH: May I know, Sir, the number of workshops to be set up and the marketing societies to be assisted during the year 1966-67?

SHRI ANNASAHIB SHINDE: During 1966-67 we contemplated to start about fifteen workshops through the marketing societies. We have already sanctioned eight proposals and a few

more are under consideration. We have received ten more.

SHRI M. C. SHAH: May I know, Sir, the location of these societies, or the States in which these societies are to be assisted?

SHRI ANNASAHIB SHINDE: The eight societies which we have actually assisted, for which the amounts have been actually disbursed, are (1) The Burdwan Central Co-operative Agricultural Production and Marketing Society Ltd., P.O. Memari, District Burdwan; (2) The Gujarat State Co-operative Marketing Society Ltd., Relief Road, Ahmedabad—it is the State to which the hon. Member belongs; (3) The Totgars Co-operative Sale Society Ltd., Sirsi, North Kanara, Mysore State; (4) The Coimbatore District Central Co-operative Supply and Marketing Society Ltd., Coimbatore; (5) The North Arcot District Central Co-operative Supply and Marketing Society Ltd., Vellore; (6) The Thanesar Co-operative Marketing-cum-Processing Society Ltd., Thanesar, District Karnal, Haryana; (7) The M. P. State Co-operative Marketing Society Ltd., Jabalpur, M.P. (Workshop at Tikamgarh); (8) The Hoshangabad Tehsil Co-operative Marketing Society Ltd., Itarsi (M.P.).

MR. CHAIRMAN: Next question.

OBEROI INTERCONTINENTAL HOTEL

*4. SHRI M. P. BHARGAVA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any reports of discrimination between Indians and foreigners in the Oberoi Intercontinental Hotel at Delhi have been received by Government;

(b) whether it is a fact that there are some parts of the Hotel where Indians are not allowed entry; and

(c) if the reply to parts (a) and (b) above is in the affirmative, what steps have been taken by Government in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRIMATI JAHANARA JAIPAL SINGH): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

SHRI M. P. BHARGAVA: May I know, Sir, from the hon. Minister whether any enquiries have been made in this connection to find out whether there is any place where Indians are not allowed to go in that hotel?

DR. KARAN SINGH: Yes, Sir, enquiries have been made. There is no place in the hotel where Indians are not allowed.

SHRI M. P. BHARGAVA: May I know, Sir, from the hon. Minister whether there is a certain bar in the hotel where Indians are prohibited from going and, if that is a fact, what are the reasons therefor?

DR. KARAN SINGH: Sir, the reference is probably to the House Boat bar in the hotel. There is no prohibition for Indians going there, but according to our prohibition laws they cannot be served alcoholic drinks. Therefore, it is possible that Indians may not like to go there because they are served soft drinks where foreigners are served alcoholic drinks.

SHRI C. D. PANDE: Is the hon. Minister aware of the fact that not only in Oberoi but in Ashoka hotel also there are bars where Indians are not allowed, and at times it is very embarrassing for an Indian host, or even an Indian guest of a foreign visitor if one takes the other there? I myself went once and I was barred entry into that bar.